

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.589/95

Monday this the 1st day of May, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

V.M.Shamsuddin,
Director of Agriculture,
U.T. of Lakshadweep,
Kavaratti.

...Applicant

(By M/s. Sukumaran & Usha (represented)

vs.

Union of India represented by
its Secretary, Ministry of Agriculture,
Department of Agriculture and Co-operation,
Krishi Bhavan,
New Delhi.

..Respondent

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant submits that he is entitled to be placed in the scale of Rs.3700-5000 with effect from 10.3.86 or atleast with effect from 1.4.1988. He would submit that the posts of Director of Fisheries and Director of Education which are similar to the post held by him are in the scale of Rs.3700-5000. According to him the responsibilities of the post held by him are no less than the responsibilities of the posts hereinbefore mentioned.

We find that applicant has made a detailed representation Al and that it is pending consideration before the respondent. It is submitted that even the Planning Commission had made a recommendation to upgrade the scale having reference to the responsibilities of the post, and capabilities of the applicant.

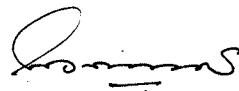
We direct respondent to consider the representation with specific reference to the pay scales and responsibilities of the other posts

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mentioned in the representation. Respondent will do so and pass a speaking order within three months from today, and communicate the same to applicant without fail.

Application is disposed of as aforesaid. No costs.

Dated the 1st May, 1995.



S.P.BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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